

Date of
Order

TA 2321/96

Order

17.12.91

None present for the applicant.
Mr. S. C. Zeddi Dep't. Representative for respondents.

Rejoinder has not been filed despite repeated opportunities having been granted. Put up for hearing on 24.3.92. Rejoinder if any may be filed within 4 weeks.

C. Krishna
Gopal Krishna
Member (Judl.)

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

24/3/92

Case not reached today, put up for hearing on 25-3/92.

Pruthi
Court Officer

25.3.92

None present for the applicant
Mr. G. B. Soral, Counsel for the respondents.

T.A. is dismissed in default for non-prosecution on the part of the applicant.

C. Krishna
Gopal Krishna
Member (Judl.)

Kaushal Kumar
(Kaushal Kumar)
Vice Chairman

*Case sent to the ADM & R,
Vol. no 950 to 951 dated 5/5/92*